

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. L. YAWALKAR
COURT 49 ADDL SESSIONS JUDGE
Criminal Cause List Dated 25-06-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>HEARING</u>				
1	SPL CASE CBI	100017/2007	State of Maharashtra CBI ACB Mumbai Vs Pralhadkumar Ajwane	SPP O.P.CHAUHAN Adv. Shri. Gurnani for accused.
2	SPL CASE CBI	100073/2009	State of Maharashtra Vs Prahald Kumar Ajwani and 7 Others	SPP Mr. R N Sharma 1Gurnani,2,3Hingorani,4,5Kulkarni,6Shikar,7Rathod
<u>EVIDENCE PART HEARD</u>				
3	SPL CASE CBI	100030/2003	State of Maharashtra ACB CBI Mumbai Vs Seth Vijay Nandlal Sheth	Ld. SPP. Mr.Sandeep Singh Ld. Adv.Mr.Bhanushali - A/4, Ld. Adv. Shri.Deshmukh - A/6, Ld. Adv. Shri.Dhotre - A/6.
4	SPL CASE CBI	100063/2005	State of Maharashtra CBI ACB Mumbai Vs A.V.Gangakhekar and 6 others	Spl. P.P. Shri P.B. Gaikwad Adv. Abhyankar for accd no. 6 and 7
<u>REPLY/SAY</u>				
5	SESSIONS CASE	101146/2013	The State CBI SCB Mumbai Vs Padmasingh Bajirao Patil and others	
<u>ARGUMENTS</u>				
6	CRI APPEAL	100869/2016	Gurmeet Singh Jaimal Singh Kohli @ MA 2480/16 @ BA 2348/16 - Applicant Vs Central Bureau of Investigation ACB - The State of Maharashtra - Respondent	Mahendra D. Jain
<u>HEARING</u>				
7	SPL CASE CBI	100013/2014	The State CBI ACB Vs Amod Sharma Late Shri. Umeshchand and others	SPP Ashok Bagoria
<u>REPLY/SAY</u>				
8	PMLA SPL CASE	100001/2014	The Deputy Director, Director of Enforcement, Mumbai. Vs Shri. Nikesh T. Shah and Ors.	SPP Ms.Sanjana Sharma
9	MISC APPLN CBI	100189/2020	Madhusudan Gangadhar Sonawane Vs State Through Dy.Sp. CBI	K.K. Sonawane
<u>AWAITING R AND P</u>				
10	CRI APPEAL	100035/2018	Harish K. Pandya @ MA 142/18 @ BA 110/18 - Appellant / Orig. Accused Vs The State of Maharashtra - CBI, ACB - Respondent	Rekha Singala